

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3463
ANSWERED ON:18.03.2015
OWNERSHIP RIGHTS OF HOUSES FOR POOR IN SLUMS
Patle Smt. Kamla Devi

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to provide ownership rights over houses to the poor living in slums of the country;
- (b) if so, the details thereof;
- (c) the number of families likely to benefit from this scheme in the country along with their details, State/UT-wise; and
- (d) the time by which the said scheme is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) & (b): No, Madam. Housing and colonization being a State subject, it is upto the State Governments to frame and implement policies including provision of ownership rights to the poor living in slums of the country.

In pursuance of the Government's goal of providing "Housing to All" by 2022, however, this Ministry is in the process of launching a comprehensive new Housing Mission.

(c) & (d): Question does not arise.